

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/213/2016 NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM Est the Petitioners SRIKANT MOHAN Inthic Alned For K. Gowthan Dunar For Reyponders

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to place some relevant documents. At request, time is enlarged. Put up on 20.02.2018 at 10.30 A.M.

← ... ↓← (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)